CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: 011-26189709 Fax: 011-20904365

Petition No.: 80/TT/2025

Date: 7.5.2025

To

Shri Mohd. Mohsin Chief General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29, Gurgaon-122001

Subject:

Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations' 2019 for determination of Transmission Tariff from DOCO (Actual/Proposed/Anticipated) to 31-03-2024 for Transmission Assets under "Transmission System strengthening scheme for evacuation of power from solar energy zones in Rajasthan (8.1GW) under Phase-II-Part B1".

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 26.5.2025:-

2019-24 period

- a) Provide Initial spares discharge statement for the instant assets.
- b) Provide details of computation of Notional IDC for the instant assets.
- c) Provide English translation of the following pages from Volume-I submitted in the instant Petition:
 - 191, 192, 193, 194, 195, 196, 197, 198, 199, 202, 205, 208, 220, 223,
- d) Provide English translation of Enclosure-6 from Volume-II submitted in the instant Petition.

- e) Provide Form-4, Form-5B and Form-12 for the instant transmission assets.
- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
- 4. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-(Kamal Kishor) Deputy Chief (Law)